

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 426 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 27th March, 2014

This is to inform you that the Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Jabalpur**, is organizing **6 days "Training on Mediation"** programme from **09-14 April, 2014, at Jabalpur**.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Chhatarpur, Damoh, Narsinghpur, Chhindwara and Seoni** (25 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


27.3.14.

(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 427 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 27th March, 2014

Copy forwarded to:-

1. Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Rajeev Kumar Shrivastava (Jr), Special Judge SC/ST (PA) Act, Chhindwara.
2. Shri Sanjeev Kumar Pandey, II A.D.J., Damoh.
3. Shri Rampratap Singh, I A.D.J. Damoh.
4. Shri Lalaram Meena, I A.D.J., Gadawara, District Narsinghpur.
5. Shri Deo Raj Gujarkar, IV A.D.J., Chhindwara.
6. Shri Anand Priya Rahul, III C.J.Cl.-I & A.C.J.M., Chhatarpur.
7. Shri Munnalal Rathore, II C.J.Cl.-I & ACJM, Nowgong, District Chhatarpur.
8. Smt. Dipika Malviya, II C.J.Cl.-I, Seoni.
9. Shri Prakash Kaser, II C.J.Cl.-I, Chhindwara.
10. Smt. Nisha Vishwakarma, IV C.J.Cl.-I, Chhindwara.
11. Smt. Kirti Kashyap, C.J.Cl.-I, Lakhnadon, District Seoni.

12. Shri Pankaj Yadav, C.J.Cl.-I, Gadarwara, District Narsimhapur.
13. Shri Pradeep Kumar Dubey, AJ to I C.J.Cl.-I, Chhatarpur.
14. Shri Ahamed Raza, II AJ to I C.J.Cl.-I, Damoh.
15. Shri Anil Dandeliya, C.J.Cl.-I, Sausar, District Chhindwara.
16. Shri Pranaydeep Thakur, I C.J.Cl.-II, Narsinghpur.
17. Shri Dharmesh Bhatt, IV C.J.Cl.-II, Narsinghpur.
18. Shri Vivekanand Trivedi, I C.J.Cl.-II, Laundi, District Chhatarpur.
19. Shri Ashish Dawande, C.J.Cl.-II, Pandurna, District Chhindwara.
20. Shri Suresh Kumar Sharma, AJ to I C.J.Cl.-II, Gadarwara, Narsimhapur.
21. Shri Ram Prakash Ahirwar, I C.J.Cl.-II, Bijawar, District Chhatarpur.
22. Shri Krishna Pal Singh, II C.J.Cl.-II, Chhatarpur.
23. Shri Chaudhar Singh Shaiyam, II C.J.Cl.-II, Hatta, District Damoh.
24. Shri Ram Manohar Singh Dangi, VI C.J.Cl.-II, Damoh.
25. Shri Ramakant Bharke, C.J.Cl.-II, Amarwara, District Chhindwara.

With a direction to participate in the 6 days "Training on Mediation" programme between 09-14 April, 2014, at Jabalpur.

3. District and Sessions Judge, **Chhatarpur / Damoh / Narsinghpur / Chhindwara / Seoni** for information and necessary action.
 - **The District & Sessions Judge, Jabalpur has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 1950, dated 20.03.2014.
5. The Director, JOTRI, Jabalpur, for information and necessary action.


(VED PRAKASH)
REGISTRAR GENERAL